

INCOME TAX APPELLATE TRIBUNAL:DELHI BENCHES:NEW DELHI

Date: 30/04/2026

NOTICE

It is informed to all concerned that the Re-constitution of the Bench- 'SMC' from 04.05.2026 to 07.05.2026 shall be as under :-

Sl.No.	Bench	Court No.	Members
1.	'SMC'	09	<i>Shri Ramit Kochar, Accountant Member</i>

Note: 'H'- Bench will commence after completion of Bench-'SMC' from 04.05.2026 to 07.05.2026.

This issues with the approval of the Honble Vice President (DZ).


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ASSISTANT REGISTR

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